

16

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 748/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Eron Composites  
V/s.  
Hamon Shriram Cottrell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Sagar Divkar	Advocate i/b Vivek Sharma Advocate for the Petitioner	
	Shantibhushan Niraj	Advocate for the Respondent	

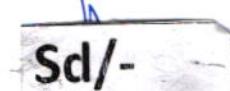
ORDER

TCP No.748/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.12.2017.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)